

SHRI BHAGWAT JHA AZAD : It is heartening to note know that the Government also spends on indigenous medicines for the eradication of the diseases mentioned in the question.

There are diseases like spondylitis, gastroenteritis, synovitis for which they have no medicines. My specific question is : is it true that 80% of the total budget of the centre plus the State Governments are being spent on allopathic medicine systems which serve only 20% of the population and 20% of the expenditure which the Centre and State Governments spend is being spent on the indigenous systems of medicine which serve 80% of the population. Is it true and if not, what is the proportion ?

SHRI S. KRISHNA KUMAR : The figures the hon. Member has quoted apparently relate to the distribution of doctors between the rural and the urban areas. It is true that we have an allopathic orientation in our health infrastructure and that is the very thing which the National Health Policy seeks to correct in the next 15 years. And, hopefully, we will have an integrated system of medicine, availing of the best in the indigenous as well as the modern systems of medicine.

MR. SPEAKER : Mr. Minister, is there any new measles-vaccine now being used and if so, what is the efficacy of this? Please find out and let me know later.

SHRI S. KRISHNA KUMAR : Yes, Sir.

Non-Availability of Senior Doctors in Hospitals on Saturdays and Holidays

*167. **SHRI AKHTAR HASAN :** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that on Saturdays (after 12.30 P.M.), Sundays and holidays only Resident and Junior Doctors are available in Dr. Ram Manohar Lohia Hospital, Safdarjung Hospital and other hospitals in Delhi and no senior doctor or a specialist is available for treatment/consultation or even to look after serious patients ;

(b) if so, whether it is due to shortage of senior doctors in these hospitals or some other reason;

(c) whether it is also a fact that posts of Professors and senior doctors are lying vacant for years together in almost all the Central hospitals in the Capital ; and

(d) if so, the position hospital-wise and reasons for not filling these posts ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) :

(a) No Sir.

(b) Does not arise.

(c) The Central Government Hospitals excepting those attached to teaching institutions do not have the posts of Professors in their sanctioned establishment. All efforts are made to see that no post of senior doctors remain vacant.

(d) A statement is given below.

Statement

Safdarjung Hospital, New Delhi

Grade	No. of sanctioned posts	Posts filled	Posts vacant	Remarks
(1)	(2)	(3)	(4)	(5)
Supertime Grade	8	5	3	One post has been advertised by UPSC for direct recruitment. Another post is proposed to be referred to

1	2	3	4	5
				UPSC for direct recruitment. One post is proposed to be operated at lower level and necessary proposal for appointment is being processed.
Specialist Grade I	32	26	6	The joining of an officer against one post is awaited. Recommendations of UPSC for appointment against two posts are being processed. The recommendations for the UPSC are awaited for two posts. However, ad-hoc appointment have been made against these posts. Requisition is being sent for direct recruitment against one of the vacant posts.
Dr. Ram Manohar Lohia Hospital, New Delhi				
Supertime Grade	4	4	—	
Specialists Grade I	20	15	5	Approval of A.C.C. is awaited for appointment against three posts. One candidate has declined the offer made to him for the post. Recommendations of UPSC for appointment against one post are being processed.
Lady Hardinge Medical College & Smt. Sucheta Kriplani Hospital				
Supertime Grade	2	1	1	An officer for the post of Additional Medical Superintendent has been transferred and the matter is sub-judice.
Specialist Grade I (Professors)	25	20	5	Recommendations for 3 posts are under process. One post referred for direct recruitment and one post referred for DPC.
Specialist Grade II Assistant/Associate Professors)	88	81	7	Recommendations have been received for 3 posts. Requisitions have been sent to the UPSC for the remaining 4 posts.

[*Translation*]

SHRI AKHTAR HASAN : Mr. Speaker, Sir, the hon. Minister has stated that all doctors are available in the hospitals on holidays but I have had a chance to go to the hospital a number of times and I know, and so do others also, that no Senior Doctor is available in the hospital on holidays. Besides, as stated, 9 posts in Safdarjang Hospital, 5 in Ram Manohar Lohia Hospital and 13 in Lady Harding Hospital are vacant. I want to know the time since when these posts are vacant, the time by which these posts will be filled and the reasons for their remaining vacant so far ?

[*English*]

SHRI S. KRISHNA KUMAR : It is true that a certain number of posts are lying vacant in the hospitals of Delhi. The reasons for this are as follows : the time taken by the UPSC and the procedure for selection; the administrative formalities such as verification of documents and character and antecedents; sometimes candidates are not available when it comes to the Scheduled Castes and Scheduled Tribes category; sometimes the D. P. C. cannot meet due to non-availability of records; sometimes the candidates themselves do not join after they have been selected. This is as a result of a combination of all these factors. In respect of every single vacancy that is current in the hospital, we are making continuous reviews and seeing that it is filled at the earliest.

PROF. N.G. RANGA : What about the salaries ? They are inadequate.

[*Translation*]

SHRI AKHTAR HASAN : The Dispensary does not open both times and is closed at 1.00 p.m. If you need medicine in the evening, you cannot get it. All medicines are not available there, even the common medicines are not available. May I know the reason why the dispensaries do not open in two shifts now when this arrangement had been in vogue for the last 20 to 25 years ?

[*English*]

SHRI S. KRISHNA KUMAR : The upgradation of the services in Delhi hospitals and dispensaries is always under continuous review. Because of the increase of population in Delhi, there is a tremendous pressure on Delhi hospital system. We have not been able so far to set up a proper primary-cum-secondary-cum-referral system for Delhi. There are many zonal areas which are not served. So, recently in the review conducted by the Ministry, the defects and deficiencies of the systems have been identified. Some relate to structural deficiencies and system defects, some relate to infrastructural bottlenecks, some relate to the lack of motivation and lack of discipline among the staff and some relate to the over-crowding in Delhi hospitals. I don't want to detail this; but I would like to say that the Ministry is aware and ceased of the matter and doing its maximum.

PROF. N.G. RANGA : What are the remedial steps they are taking Sir ?

DR. G. VIJAYA RAMA RAO : Mr. Speaker Sir, the Government is extending Rs. 2 lakhs for an MBBS doctor and more than Rs. 2 lakhs for a post graduate and so more for a super specialist doctor,

PROF. MADHU DANDAVATE : More money to collect the results.

DR. G. VIJAYA RAMA RAO : After getting the speciality the doctors are doing Government service only for five to six years or for a short period. After that those specialised doctors are migrating to other countries. So, other countries are extracting the specialists from India. Our country is just like a laboratory for other countries. What are the preventive measures being taken to check the migration of the specialists doctors from India ?

MR. SPEAKER : It has already been answered. There is nothing new about it.

SHRI S. KRISHNA KUMAR : This has been discussed several times Sir.

[*Translation*]

SHRI BANWARI LAL PUROHIT : Mr. Speaker, Sir, the simple question

asked by the hon. Member, Chaudhary Sahib was that the dispensary opens in the morning and closes at 1.00 P.M., but it does not open in the evening. It must open in the evening for the public. The hon. Minister has not replied whether he would re-introduce the opening of dispensaries in the evening also. If some one falls sick in the afternoon, he cannot get medicine. Therefore, I want to know to what steps Government propose to take to see that the dispensaries open in the evening as well ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : Mr. Speaker, Sir, the main question relate to the vacant posts in the Ram Manohar Lohia Hospital, whereas the supplementry is about the dispensaries. This is true that the timings have been changed. Our labour leaders sitting here and the Hospital Employees' Union had been demanding for the past many years that they were unable to work in two shifts. Therefore, the timings have been changed from 8.00 a.m. to 1.00 p.m. on experimental basis. But, a doctor and skeleton staff is available after 2.00 p.m. in each dispensary to attend to emergency cases. We had held a meeting in this regard and we are trying to find a solution by which two shifts are re-introduced. On the one hand, there is question of difficulty to the patients and on the other hand, it is the question of inconvenience to the hospital staff. They set out from their homes at seven in the morning and get back at ten in the night. Therefore, we have to find out a via media. For the time being, the existing timings will continue to be in force and it is not that the dispensary is closed at 2.00 p.m. even for emergency cases. A doctor with a skeleton staff remains on duty upto 8.00 p.m. in the dispensaries.

MR. SPEAKER : You can put it this way that one type of treatment results in some other reaction... (*Interruptions*).

SHRI BALKAVI BAIRAGI : Mr. Speaker. Sir, can you not evolve any method whereby the people of Dlehi should fall sick only in the morning and not in the evening... (*Interruptions*)...

MR. SPEAKER : Why don't you move a step further and say that nobody should fall ill at all; (*Interruptions*). Neither there will be disease, nor any remedy required.

[*English*]

Shortage of pilots in Indian Airlines

*169. SHRI P. NAMGYAL : Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that due to shortage of pilots, the Indian Airlines pilots have to fly for 11 hours in 24 hours;

(b) whether it is also a fact that the pilots and other cabin crew members of Indian Airlines have been complaining of over work causing fatigue and demanding fixation of suitable working hours.

(c) whether it is also a fact that there are many unemployed trained commercial pilots wanting jobs in the country; and

(d) if so, the steps taken to reduce the working period of the pilots and cabin crew and to meet the shortage of pilots in the Indian Airlines ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) No, Sir.

(b) No, Sir. The cabin crew, however, have demanded that they should not be asked to do extra duty beyond the normal duty period of 11 hours even if it is required for completion of their rostered flight.

(c) No records are maintained for keeping the details of unemployed pilots.

(d) In view of reply to part (a) no action has been taken to reduce the working hours of the pilots. The demand of the cabins crew is, however, in conciliation.